

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1842
TO BE ANSWERED ON 17.03.2022**

DETAILS OF REGISTRATION ON E-SHRAM PORTAL

1842. DR. ANIL AGRAWAL:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has a database of the people employed in the un-organized sector in the country;**
- (b) the number of registrations on e-Shram portal for un-organized sector;**
- (c) the top five States in terms of registration on e-Shram portal;**
- (d) whether Government plans to use this database to bring welfare schemes to the doorsteps of the households; and**
- (e) if so, the details of the schemes under consideration?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): On 26.08.2021 Ministry of Labour & Employment has launched eSHRAM portal which is a National Database of the Unorganised Workers. As on 13.03.2022, more than 26.66 crore unorganised workers have been registered on eSHRAM portal. Top five States in terms of registration on eSHRAM portal are Uttar Pradesh, Bihar, West Bengal, Madhya Pradesh and Odisha. One of the objectives of eSHRAM portal is to facilitate the delivery of the benefits of welfare schemes of Centre/State Governments to unorganised workers. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The registered workers on eSHRAM are also eligible to enrol into Pradhan Mantri Shram Yogi Maandhan (PM-SYM) pension scheme.
